

(b) whether it is also a fact that water began to leak through the ceiling of the building during the rains and fell on the papers and employees in the office; and

(c) if so, what action has been taken by the Post and Telegraph authorities in the matter?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Yes.

(b) Yes.

(c) Repairs were carried out immediately.

Barnagar (M.P.) Railway Station

2026. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to raise the level of the platform of Barnagar (M.P.) Railway Station on Ratlam-Indore Line; and

(b) if not, whether Government are aware that on account of the increase in traffic passengers are put to inconvenience?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No, Sir.

(b) The present platform at Barnagar, like those at many other stations, is 10" above the rail level. Since the floor of a metre gauge carriage is not very high, the passengers are not put to any exceptional inconvenience.

Sweet Potatoes

**2027. { Shri Supakar:
Shri Sanganna:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have examined the Annamalai experiment of stimulating better growths of sweet potatoes and other tuberous food crop with the help of music; and

(b) whether this experiment can made use of on a large scale for growing more and better sweet potatoes?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) Does not arise.

Ravalgaon Sugar Factory, Nasik

2028. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the agriculturists supplying cane to Ravalgaon Sugar Factory in Nasik District complained against the factory management to the Minister while he visited Malegaon, District Nasik regarding the deduction of Rs. ten per ton as deposit to guarantee the supply of sugar-cane;

(b) the nature of grievances of the agriculturists; and

(c) the steps that Government propose to take to redress the grievances of the agriculturists?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir, to the Minister of Co-operation.

(b) and (c). The grievance seems to be that the Ravalgaon Sugar Factory has taken guarantee deposits of Rs. 10 per ton from the growers for the supply of cane. The matter is being looked into by the State Government.

Development of Minor Ports

2029. Shri Assar: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that National Harbour Board has appointed a Dredging Committee to make inquiry regarding development of minor ports;

(b) whether the committee has submitted its recommendations;

(c) if so, when;